	(F	iling under clause (c	ca) of sub-regulation	(Please click h	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1369199924	6	1366463436	84.14	0	2736488	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	170777311	2	151378604	9.32	0	11948707	7450000	<u>Annexure 4</u>
5	Operational creditors (Workmen)	263	90399119	260	38159479	2.35	0	52239640	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	128	69509714	124	47958013	2.95	0	21551700	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	44	42162535	40	20056381	1.23	0	11464034	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5234	1	5234	0.00	0	0	0	Annexure 9
	Total	447	1742053837	433	1624021147	100.00	0	99940569	7450000	